## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक

**RESERVE BANK OF INDIA** 

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: helpdoc@rbi.org.in

March 23, 2018

## संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

## 12 NBFCs surrender their Certificate of Registration to RBI

The following NBFCs have surrendered the Certificate of Registration granted to them by the Reserve Bank of India. The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their Certificate of Registration.

Sr. No.	Name of the Company	Office Address	CoR No.	Issued On	Cancellation Order Date
1	M/s Surya India Limited	B-1/H-3, Mohan Co- operative Industrial Estate, Main Mathura Road, New Delhi-110 044	14.00196	March 04, 1998	December 29, 2017
2	M/s United Finance and Agencies Private Limited (Presently known as M/s Ram Pershad Enterprises Private Limited)	The Ambassador Hotel, Sujan Singh Park, New Delhi-110 003	14.00352	March 07, 1998	January 08, 2018
3	M/s Ankit India Limited	14A, 5 <sup>th</sup> Floor, FMC Fortuna 234/3A, AJC Bose Road, Kolkata-700 020	05.00881	March 11, 1998	January 22, 2018
4	M/s TCI Bhoruka Projects Limited (Formerly known as M/s Karnatak Trading Corporation Limited)	P-4,New C.I.T. Road, Kolkata- 700 073	05.02354	May 16,1998	January 22, 2018
5	M/s PLG Investments Private Limited (Presently known as PLG Diagnostics Private Limited)	5/7, Adarsh Colony, Rajpura , Patiala, Punjab- 140 401	06.00073	March 27, 1998	February 01, 2018
6	M/s HSJ Investments and Holdings Private Limited	C/o-Impact Agencies Private Limited, Sherpur Chowk, G T Road, Ludhiana	N.06.00594	July 23, 2009	February 09, 2018

7	M/s Grand Central Tea Industries Limited (Presently known as M/s Jagdamba TMT Mills Limited)	8, Ganesh Chandra Avenue, Saha Court, 1 <sup>st</sup> Floor, Kolkata 700 013	05.01042	March 19, 1998	January 22, 2018
8	M/s Maharaja Financial and Management Services Limited	6, Defence Colony, Patiala, Punjab-147 001	B-06.00385	December 20, 2000	February 20, 2018
9	M/s Rajampet Permanent Fund Limited	4-109-A, Upstairs, Main Road, Rajampet, Cuddapah, YSR District, Andhra pradesh-516 115	09.00222	December 03, 1998	February 20, 2018
10	M/s Mohta Holdings Private Limited	53A, Tiljala Road, Mescab, Centre, 3 <sup>rd</sup> Floor, Kolkata- 700 046 (Earlier at 4A, Pollock Street, Kolkata-700 001)	B.05.05711	October 22, 2003	February 22, 2018
11	M/s Pudumjee Investment & Finance Co. Ltd	Thergaon, Pune-411 033	13.00078	February 26, 1998	February 20, 2018
12	M/s Panel Developers Private Limited (Presently M/s Nakoda Chennai Developers Private Limited)	Door no. 97, Narayana Mudali Street, Chennai- 600 079	B-05.05499	April 25, 2003	February 26, 2018

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

Press Release : 2017-2018/2537 Assistant Adviser